

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.395/01

Tuesday this the 10th day of June 2003

C O R A M :

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T.NAYAR, ADMINISTRATIVE MEMBER

P.V.Sebastian
S/o.the late Varkey
General Manager,
Alappuzha Secondary Switching Area,
Bharath Sanchar Nigam Ltd.

Applicant

(By advocate Mr.O.V.Radhakrishnan)

Versus

1. Bharath Sanchar Nigam Ltd
represented by its Chairman and
Managing Director Sanchar Bhavan,
New Delhi 110 001.
2. Chief General Manager
Kerala Telecom Circle
Bharath Sanchar Nigam Ltd.,
Thiruvananthapuram 695 033
3. Union of India
represented by its Secretary,
Ministry of Communications
Sanchar Bhavan, New Delhi.

(By advocate Mr.T.A.Unnikrishnan,ACGSC)

The application having been heard on 10th June 2003,
the Tribunal on the same day delivered the following:

O R D E R

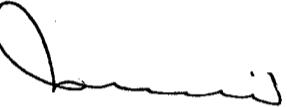
HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

The applicant working as General Manager, Alappuzha Secondary Switching Area, Bharath Sanchar Nigam Limited (BSNL for short) has filed this application seeking to set aside Annexure A6, A7 and A9 and for a direction to the respondents not to give effect to Annexure A6 dated 23.1.03 which is cancelled and not to make any recovery from the pay of the applicant on the basis of Annexure A6. Respondents states that reply statement has been filed today. The learned counsel for the respondent has produced for our perusal an order dated 21.2.02 by which recovery of payment made to TTS for the period they were placed in scale

14,300-18,300/- prior to 29.6.00 has been waived as a special case. The learned counsel for the applicant states that since the recovery has been waived and the applicant promoted to still higher post, the applicant do not have any further grievance requiring redressal and therefore the application may be closed.

In the light of what is stated above the application is closed as infructuous without any order as to costs.

(Dated the 10th day of June 2003)


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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